GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1526 ANSWERED ON:09.08.2011 REGISTERED WAREHOUSES Singh Chaudhary Lal

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total requirement of warehouses for foodgrains during the year 2011-12;
- (b) whether registration of warehouses in the country is mandatory; and
- (c) if so, the details of the registered warehouses across the country, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The Food Corporation of India has a total of 333.63 lakh Metric Tonnes of storage capacity including Covered and Cover and Plinth (CAP), both owned and hired, with a capacity utilization of 90%, as on 15.7.2011. The State Agencies also store foodgrains for Central Pool in the storage godowns maintained by them. To reduce the storage in Cover and Plinth (CAP) the Government formulated a Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporation (SWCs). Assessment of additional storage needs under the scheme is based on the overall procurement/consumption and the storage space already available. For the consuming area, storage capacity is to be created to meet four months requirement of PDS and other Welfare Schemes in a State. For the procurement areas, the highest stock levels in the last three years are considered to decide the storage capacity required.

Based on this analysis and criteria laid down in the scheme, additional capacity of about 152.97 lakh tones is required to be created in 19 states.

- (b): Section 3 and 4 of Warehousing (Development & Regulation) Act, 2007, provides for registration of warehouses on optional basis. However, for warehouses opting for Negotiable Warehouse Receipt under the Act, registration is mandatory.
- (c): A statement giving state wise details of warehouses registered with Warehousing Development and Regulatory Authority is at Annex.